

User Registration Form

FLA USER REGISTRATION FORM

ENTITY DETAILS

Company
 Limited Liability Partnership
 Others
 Partnership Firm

Corporate Identification Number (CIN) / LLP Identification Number (LLPIN) / Others (UIN) / Partnership Firm - as on latest financial year ending March*

Entity Name* PAN of the Entity* Registered address of the Entity*

Email* Mobile number of the Entity* State*

District* Pin Code*

Whether the CIN / LLPIN / Others (UIN) of entity has changed during the latest financial year ending-March* YES NO

Whether the Name of entity has Changed during the latest financial year ending-March* YES NO

AUTHORIZED PERSON'S DETAILS

First Name* Middle Name Last Name*

User Name* PAN no of Authorized person* Mobile number of Authorized person*

Email* Confirm Email*

Note: Please note that, the password and the OTP (every time, whenever the company logs-in) will be sent to this email id. Please provide accordingly

UPLOAD Verification Letter (Fixed format)*

UPLOAD Authority Letter (Fixed format)*

Note:

UPLOAD Authority Letter:
The authority letter is obtained from reporting company on its letter-head, in the format as indicated. It should be signed by the appropriate authority. The scan copy (as PDF/JPG) of the same needs to be uploaded.

UPLOAD Verification Letter:
(Simple typed letter (without any signature)) in the prescribed format and **SAVED as XXXX.pdf** on the desktop, needs to be uploaded (Please do not scan). Please note that Verification letter will have **only the name and designation** of the signatory that authorised the user in the authority letter and NOT his signature).

1. FLAIR FORM FOR COMPANY USER

FLA Form

FLA Form – Section I

Section I Section II Section III Section IV FLA Form Submission

*Note: Please "Save as Draft" the details before navigating to the next section***

Annual Census on Foreign Liabilities and Assets as on end-March 2019

[Please click here to get the approval to fill FLA form for current year after due date \(15/07/2019\) / for previous years](#)

1. Name of the Indian Company *

2. PAN Number *

3. CIN Number *

4. Contact Details

Name of the Contact Person *

Telephone no. (with extension) *

Mobile no.*

Email (Head of the Institution) *

Email of Contact Person*

Designation *

Website (if any)

5. Account closing date*

6. Nature of Business (As per National Industrial Classification (NIC) 2008 Code) *

7. Whether your company is merged/amalgamated during year

8. Whether the Company is listed? *

9 (i) Identification of the reporting Company (in terms of inward FDI). *

(ii) Type of the company *

10. Whether the Company is Asset Management Company? *

11. Whether the Company has Technical Foreign collaboration? *

12. Whether the company has any business activity during latest financial year? *

When Point 7 is selected as “YES”, then the options will occur as below:

7. Whether your company is merged/amalgamated during year Yes

Name of new company merged/amalgamated

No. of companies merged* ▼

1. Name of merged entity*

When point 8 is selected “Yes”, then below option will occur

8. Whether the Company is listed?* Yes

Please furnish the face value of Ordinary / Equity Share on closing date of reference period **in actual INR**

	Classes/Type (provide number)		Face Value (in INR per share)	
	End-March 2018	End-March 2019	End-March 2018	End-March 2019
Ordinary/Share Equity	<input type="text" value="1"/>	<input type="text" value="1"/>	<input type="text" value="10"/>	<input type="text" value="10"/>
Participating preference Share	<input type="text" value="0"/>	<input type="text" value="0"/>	<input type="text" value="0"/>	<input type="text" value="0"/>
Non-participating preference Share	<input type="text" value="0"/>	<input type="text" value="0"/>	<input type="text" value="0"/>	<input type="text" value="0"/>

Please furnish the market value of Ordinary / Equity Share on closing date of reference period **in actual INR**

Market Value (in INR Per Share)		
	End-March 2018	End-March 2019
Ordinary/Share Equity	<input type="text" value="0"/>	<input type="text" value="0"/>

FLA Form – Section II

Section I **Section II** Section III Section IV FLA Form Submission

Note: Please "Save as Draft" the details before navigating to the next section**

SECTION - II (Financial Details)

Section 1 saved in draft Successfully

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[Save as Draft](#)

[Validate Section II / Proceed to Section](#)

CARE: Information should be created for all the reference period i.e., Previous March and Latest March. If reporting period is different from Account Closing Period, then information should be given on internal assessment

1. Total Paid-Up Capital of Indian Company

Item	Shares in Actual		Amount in INR lakh	
	End-March 2018	End-March 2019	End-March 2018	End-March 2019
1.0 Total Paid-Up Capital (1.0 = 1.1 + 1.2)	34	4	0.00	0.00
1.1 Total Equity and Participating Preference Share Capital (1.1 = 1.1 (a) + 1.1 (b))	34	4	0.00	0.00
(a) Ordinary/Equity Share *	34	4	0.00	0.00
(b) Participating preference Share	0	0	0.00	0.00
1.2 Non-Participating Preference Share	0	0	0.00	0.00
2. Non-Resident Holdings				
2.1 Equity and Participating Preference share capital	525	903	0.06	0.01
2.1.1 Equity share capital (Sum of item-1 to item-12)	525	53	0.06	0.01
1 Individuals	0	45	0.00	0.01
2 Companies	0	0	0.00	0.00
3 Foreign Institutional Investors (FIIs)	0	0	0.00	0.00
4 Foreign Venture Capital Investors (FVCIs)	0	0	0.00	0.00
5 Foreign Trusts	65	4	0.01	0.00
6 Private Equity Funds	460	4	0.05	0.00
7 Pension / Provident Funds	0	0	0.00	0.00
8 Sovereign Wealth Funds (SWF)	0	0	0.00	0.00
9 Partnership / Proprietorship firms	0	0	0.00	0.00
10 Financial Institutions	0	0	0.00	0.00
11 NRIs / PIO	0	0	0.00	0.00
12 Other Non-Resident Holdings	0	0	0.00	0.00
2.1.2 Participating Preference share capital (Sum of item-1 to item-12)	0	450	0.00	0.00
1 Individuals	0	450	0.00	0.00
2 Companies	0	0	0.00	0.00
3 Foreign Institutional Investors (FIIs)	0	0	0.00	0.00
4 Foreign Venture Capital Investors (FVCIs)	0	0	0.00	0.00
5 Foreign Trusts	0	0	0.00	0.00
6 Private Equity Funds	0	0	0.00	0.00
7 Pension / Provident Funds	0	0	0.00	0.00
8 Sovereign Wealth Funds (SWF)	0	0	0.00	0.00
9 Partnership / Proprietorship firms	0	0	0.00	0.00
10 Financial Institutions	0	0	0.00	0.00

11 NRIs / PIC	<input type="text" value="0"/>	<input type="text" value="0"/>	<input type="text" value="0.00"/>	<input type="text" value="0.00"/>
12 Other Non-Resident Holdings	<input type="text" value="0"/>	<input type="text" value="0"/>	<input type="text" value="0.00"/>	<input type="text" value="0.00"/>
2.2 Non Participating Preference Share	<input type="text" value="45"/>	<input type="text" value="454"/>	<input type="text" value="0.00"/>	<input type="text" value="0.00"/>
2.3 Non Resident Equity and Participating Preference Share Capital %			<input type="text" value="0"/>	<input type="text" value="0"/>

3. Profit and Loss Account (from P/L Account)

Item	Amount in INR lakh	
	April-March 2018	April-March 2019
3.1 Profit (+) / Loss (-) before tax	<input type="text" value="0"/>	<input type="text" value="0"/>
3.2 Profit (+) / Loss (-) after tax	<input type="text" value="0"/>	<input type="text" value="0"/>
3.3 Dividend (Interim and Final Dividend)	<input type="text" value="0"/>	<input type="text" value="0"/>
3.4 Tax on Dividend (if any)	<input type="text" value="0"/>	<input type="text" value="0"/>
3.5 Retained Profit (= 3.2 - 3.3 - 3.4)	<input type="text" value="0"/>	<input type="text" value="0"/>

4. Reserves & Surplus (from Balance Sheet)

Item	Amount in INR lakh	
	End-March 2018	End-March 2019
4.1 Reserves and Surplus	<input type="text" value="0"/>	<input type="text" value="0"/>
4.2 Of which, Profit (+) and Loss (-) account balance	<input type="text" value="0"/>	<input type="text" value="0"/>
4.3 Net worth of Company (= 1.1 + 4.1)	<input type="text" value="0.00"/>	<input type="text" value="0.00"/>

5. Sales and Purchase made during the financial year

Item	Amount in INR lakh	
	April -March 2018	April -March 2019
5.1 Domestic Sales	<input type="text" value="0"/>	<input type="text" value="0"/>
5.2 Exports	<input type="text" value="0"/>	<input type="text" value="0"/>
5.3 Total Sales (= 5.1 + 5.2)	<input type="text" value="0"/>	<input type="text" value="0"/>
5.4 Domestic purchase	<input type="text" value="0"/>	<input type="text" value="0"/>
5.5 Imports	<input type="text" value="0"/>	<input type="text" value="0"/>
5.6 Total Purchase (= 5.4 + 5.5)	<input type="text" value="0"/>	<input type="text" value="0"/>

If point 6 is selected Yes then below option will be displayed

6. Is there any employee in your company :*

Yes

Employee Information of reporting Indian company (in actual)

	As at the end of	
	March 2018	March 2019
6.1 No. of employees on payroll (in actual)*	<input type="text" value=""/>	<input type="text" value=""/>

FLA Form – Section III

Section I Section II **Section III** Section IV FLA Form Submission

Note: Please "Save as Draft" the details before navigating to the next section**

SECTION - III FOREIGN LIABILITIES (Investments made in India)

✔ Section 2 saved in draft Successfully

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[Save as Draft](#)

[Validate Section III / Proceed to Section IV](#)

CARE:

- (i) Information should be reported for all the reference period, i.e. Previous March and Latest March.
- (ii) If reporting period is different from Account Closing Period, then information should be given on internal assessment.
- (iii) In case of listed companies, equity should be valued using share price on closing date of reference period.
- (iv) In case of unlisted companies, Own Fund of Book Value (OFBV) Method should be used.

FDI - Foreign Direct Investment

1. Investment in India under Foreign Direct Investment (FDI) scheme (10% or more Equity Participation)

1.a No. of foreign direct investors as on end-march of reporting year (10% or more Equity Participation)

1.a.1 Month and Year of receiving FDI first time (in your company)

1.b FDI

Edit / View / Delete FDI Details

Serial No	Details as per previous FLA round		Edit / View	Delete	Details as per current FLA round	
	Name of the non-resident Company / Individual	Country of non-resident investor			Name of the non-resident Company / Individual	Country of non-resident investor
No records found.						

1 < << >> > 5 ▾

Note: Please fill the below details to update and add/edit FDI and Press (Add FDI) button after filling all details

Name of the Non-Resident Company Individual	Country of Non-Resident Investor	Percentage of Equity and Participating Preference share capital holding	
		End-March 2018	End-March 2019
<input type="text"/>	<input type="text" value="--select--"/>	<input type="text"/>	<input type="text"/>
Type of Capital		Amount in INR lakh	
		End-March 2018	End-March 2019
1.0 Equity Capital (= 1.1 - 1.2)		<input type="text"/>	<input type="text"/>
1.1 Liabilities to direct Investors		<input type="text"/>	<input type="text"/>
1.2 Claims on Direct Investors(Reverse Investment)		<input type="text"/>	<input type="text"/>
2.0 Other Capital # (= 2.1 - 2.2)		<input type="text"/>	<input type="text"/>
2.1 Liabilities to Direct Investor		<input type="text"/>	<input type="text"/>
2.2 Claims on Direct Investor		<input type="text"/>	<input type="text"/>
3.0 Disinvestments in India during the year		<input type="text"/>	<input type="text"/>

Please click "Add FDI" to save the details of above investor and to fill the details of next investor, if any

[Add FDI](#)

2. Investment in India under Foreign Direct Investment (FDI) scheme (Less than 10% Equity Holding)

2.a No. of Countries (for each country having aggregate foreign Equity Holding less than 10%) during the year

2.b DI - Direct Investment

Edit / View / Delete DI Details

Serial No	Details as per previous FLA round	Edit / View	Delete	Details as per current FLA round
	Country of non-resident investor			Country of non-resident investor
No records found.				

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Note: Please fill the below details to update and add/edit DI and Press (Add DI) button after filling all details

Country of Non-Resident Investor	Percentage of Equity and Participating Preference share capital holding	
	End-March 2018	End-March 2019
<input type="text" value="--select--"/>	<input type="text"/>	<input type="text"/>

Type of Capital	Amount in INR lakh	
	End-March 2018	End-March 2019
1.0 Equity Capital (= 1.1 - 1.2)	<input type="text"/>	<input type="text"/>
1.1 Liabilities to direct Investors	<input type="text"/>	<input type="text"/>
1.2 Claims on Direct Investors(Reverse Investment)	<input type="text"/>	<input type="text"/>
2.0 Other Capital # (= 2.1 - 2.2)	<input type="text"/>	<input type="text"/>
2.1 Liabilities to Direct Investor	<input type="text"/>	<input type="text"/>
2.2 Claims on Direct Investor	<input type="text"/>	<input type="text"/>
3.0 Disinvestments in India during the year	<input type="text"/>	<input type="text"/>

Please click "Add DI" to save the details of above investor and to fill the details of next investor, if any

Add DI

Note

#: Other Capital, Item 2.1 & 2.2 of block-1.b and 2.b of Section III includes all other liabilities and claims at Nominal value, except equity and participating preference shares, (i.e. trade credit, loan, debentures, Non-participating share capital, other accounts receivable and payables etc.) of Indian reporting company with non-resident investors holding less than 10 per cent equity and related parties.

3. PI - Portfolio Investment in India

(i) Please furnish here the outstanding investments by non-resident investors, other than those made under Foreign Direct Investment Scheme in India (i.e. other than those reported in FDI and DI).

Percentage of Equity and Participating Preference share capital holding	
End-March 2018	End-March 2019
<input type="text"/>	<input type="text"/>

Portfolio Investments	Amount in INR lakh	
	End-March 2018	End-March 2019
1.0 Equity Securities (at market values)	<input type="text"/>	<input type="text"/>
2.0 Debt Securities (= 2.1 + 2.2)	<input type="text"/>	<input type="text"/>
2.1 Money Market Instruments (original maturity upto 1 year)	<input type="text"/>	<input type="text"/>
2.2 Bonds and other instruments (original maturity more than 1 year)	<input type="text"/>	<input type="text"/>
3.0 Disinvestments in India during the year	<input type="text"/>	<input type="text"/>

Please ensure that Non-resident Equity and participating preference share capital mentioned at item 2.1 of block 1(2) of Section I should be reported in either Block-1.a (FDI) or Block-2.b (DI) or Block-3 (PI) at market value of Section III i.e., sum of equity % of Block-1.a (FDI), Block-2.b (DI), Block-3 (PI) must be equal to item 2.3 of Block-2 of Section I for the latest march.

4. Other Investment (Outstanding Liabilities with Foreign Unrelated Parties)

This is a residual category that includes all financial liabilities not considered as direct investment or portfolio investment.

Other Investment	Amount in INR lakh	
	End-March 2018	End-March 2019
1.1 Trade Credit	<input type="text"/>	<input type="text"/>
1.2 Loans	<input type="text"/>	<input type="text"/>
1.3 Currency and Deposits	<input type="text"/>	<input type="text"/>
1.4 Other receivable and payable accounts	<input type="text"/>	<input type="text"/>
Total	<input type="text"/>	<input type="text"/>

FLA Form – Section IV

Section I Section II Section III **Section IV** FLA Form Submission

Note: Please "Save as Draft" the details before navigating to the next section**

SECTION-IV (Foreign Assets)

Section 3 saved in draft Successfully

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Save as Draft

Validate Section IV/Proceed to FLA Form Submission

- Please use the exchange rate as at end-March Previous FY and end-March Latest FY (as applicable) of reporting year while reporting the Foreign Assets in INR lakh;
- In case if overseas companies is listed, equity should be valued using share price on closing date of reference period (Item 1.1 (Claims on Direct Investment Enterprise) of Block-1.b ODI and 2.b DI and Item 1.0 (Equity Securities (at Market Values)) of Block-3.b PI of Section IV)
- If overseas company is unlisted, Own Fund of Book Value (OFBV) Method should be used for the valuation of equity investments (Item 1.1 (Claims on Direct Investment Enterprise) of Block-1.b ODI and 2.b DI and Item 1.0 (Equity Securities (at Market Values)) of Block-3.b PI of Section IV)

ODI - Overseas Direct Investment (10 % or more equity holding)

1. Equity Capital (PUC), Reserves and Surplus of Direct Investment Enterprise (DIE) Abroad (10 % or more equity holding by Indian reporting company).

[Please report here the total equity of DIE, equity held by your company, reserves (excluding P and L Account) and Profit and Loss Account of those DIEs in each of which your company hold 10% or more equity shares on the reference date.]

1. Direct Investment Abroad under Overseas Direct Investment (ODI) Scheme (10% or more equity holding)

1.a No. of Direct Investment Enterprises (DIE) Abroad as on end-March 2019

1.a.1 Month and Year ODI made first time by your company

1.b ODI

Edit/View/Delete ODI Details

Serial No	Details as per previous FLA round		Edit/View	Delete	Details as per current FLA round	
	Name of the non-resident Company / Individual	Country of non-resident investor			Name of the non-resident Company / Individual	Country of non-resident investor
No records found.						

1 2 3 4 5

Note: Please fill the below details to update and add/edit ODI and Press (Add ODI) button after filling all details

Name of the DIE	Country of DIE	Percentage of Equity and Participating Preference share capital holding	
		End-March 2018	End-March 2019
<input type="text"/>	<input type="text" value="--select--"/>	<input type="text"/>	<input type="text"/>

Item	Amount in Foreign Currency (actual)	
	End-March 2018	End-March 2019
3.1 Reported Foreign Currency	<input type="text" value="--select--"/>	
3.2 Total Equity of DIE (Paid Up Capital of DIE)	<input type="text"/>	<input type="text"/>
3.3 Equity of DIE held by you (at face value)	<input type="text"/>	<input type="text"/>
3.4 Reserves and Surplus	<input type="text"/>	<input type="text"/>
3.4.1 Of which, Profit (+) and Loss (-) account balance	<input type="text"/>	<input type="text"/>
3.5 Net Worth of DIE (= 3.2 + 3.4)	<input type="text"/>	<input type="text"/>
3.6 Exchange rate in Rs per unit foreign currency*	<input type="text"/>	<input type="text"/>
3.7 Total Sales	<input type="text"/>	<input type="text"/>
3.7.1 Of which Exports	<input type="text"/>	<input type="text"/>
3.8 Total Purchase	<input type="text"/>	<input type="text"/>
3.8.1 Of which Imports	<input type="text"/>	<input type="text"/>
3.9 No. of Employees on Payroll	<input type="text"/>	<input type="text"/>

Please furnish here the market value of outstanding investments in DIE, made by your company under the ODI Scheme, in each of which your company hold 10% or more equity shares on the reference date.

* Exchange rate of reporting foreign currency against Indian rupee should be given as on closing date of reference period

Type of Capital	Amount in INR lakh	
	End-March 2018	End-March 2019
1.0 Equity Capital (= 1.1 - 1.2)	<input type="text"/>	<input type="text"/>
1.1 Claims on Direct Investment Enterprise	<input type="text"/>	<input type="text"/>
1.2 Liabilities to Direct Investment Enterprise (Reverse investment)	<input type="text"/>	<input type="text"/>
2.0 Other Capital # (= 2.1 - 2.2)	<input type="text"/>	<input type="text"/>
2.1 Claims on Direct Investment Enterprise	<input type="text"/>	<input type="text"/>
2.2 Liabilities to Direct Investment Enterprise (Reverse investment)	<input type="text"/>	<input type="text"/>
3.0 Disinvestments abroad during the year	<input type="text"/>	<input type="text"/>

Please click "Add ODI" to save the details of above investor and to fill the details of next investor, if any

Add ODI

Note

Other Capital, Item 2.1 & 2.2 of block-1.b ODI and 2.b DI of Section IV includes all other liabilities and claims at Nominal value, except equity and participating preference shares, (i.e. trade credit, loan, debentures, Non-participating share capital, other accounts receivable and payables etc.) of Indian reporting company with non-resident investors holding less than 10 per cent equity and related parties.

2. DI – Direct Investment Abroad (Less than 10% equity holding)

2.a No. of Countries where your company holds less than 10% equity shares in each under the ODI Scheme

2.b DI

Edit/View/Delete DI Details

Serial No	Details as per previous FLA round	Edit/View	Delete	Details as per current FLA round
	Country of non-resident investor			Country of non-resident investor
No records found.				

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Note: Please fill the below details to update and add/edit DI and Press (Add DI) button after filling all details

Country of non-resident DIE	Percentage of Equity and Participating Preference share capital holding	
	End-March 2018	End-March 2019
--select--	<input type="text"/>	<input type="text"/>

Type of Capital	Amount in INR lakh	
	End-March 2018	End-March 2019
1.0 Equity Capital (= 1.1 - 1.2)	<input type="text"/>	<input type="text"/>
1.1 Claims on Direct Investment Enterprise	<input type="text"/>	<input type="text"/>
1.2 Liabilities to Direct Investment Enterprise (Reverse investment)	<input type="text"/>	<input type="text"/>
2.0 Other Capital # (= 2.1 - 2.2)	<input type="text"/>	<input type="text"/>
2.1 Claims on Direct Investment Enterprise	<input type="text"/>	<input type="text"/>
2.2 Liabilities to Direct Investment Enterprise (Reverse investment)	<input type="text"/>	<input type="text"/>
3.0 Disinvestments abroad during the year	<input type="text"/>	<input type="text"/>

Please click "Add DI" to save the details of above investor and to fill the details of next investor, if any

Add DI

Note

#: Other Capital, Item 2.1 & 2.2 of block-1.b ODI and 2.b DI of Section IV includes all other liabilities and claims at Nominal value, except equity and participating preference shares, (i.e. trade credit, loan, debentures, Non-participating share capital, other accounts receivable and payables etc.) of Indian reporting company with non-resident investors holding less than 10 per cent equity and related parties.

3. PI - Portfolio Investment Abroad

Please furnish here the market value of outstanding investments in non-resident enterprises, other than those made under ODI scheme reported in Block 2.b.1.

3.a No of countries in which your company has made Portfolio investment

3.b PI

Edit/View/Delete PI Details

Serial No	Details as per previous FLA round	Edit/View	Delete	Details as per current FLA round
	Country of non-resident investor			Country of non-resident investor
No records found.				

1 < << >> > 5 ▾

Note: Please fill the below details to update and add/edit PI and Press (Add PI) button after filling all details

Country of DIE

Portfolio Investments	Amount in INR lakh	
	End-March 2018	End-March 2019
1.0 Equity Securities (at Market Values)	<input type="text"/>	<input type="text"/>
2.0 Debt Securities (= 2.1 + 2.2)	<input type="text"/>	<input type="text"/>
2.1 Money Market Instruments (original maturity upto 1 year)	<input type="text"/>	<input type="text"/>
2.2 Bonds and other Instruments (original maturity more than 1 year)	<input type="text"/>	<input type="text"/>
3.0 Disinvestments in India during the year	<input type="text"/>	<input type="text"/>

Please click "Add PI" to save the details of above investor and to fill the details of next investor, if any

Add PI

4. Other Investment (Outstanding Claims on Foreign Unrelated Parties)

This is a residual category that includes all financial claims not considered as direct investment or portfolio investment.

Other Investment (Outstanding Claims on Foreign Unrelated Parties)	Amount in INR lakh	
	End-March 2018	End-March 2019
1.1 Trade Credit	<input type="text"/>	<input type="text"/>
1.2 Loans	<input type="text"/>	<input type="text"/>
1.3 Currency and Deposits	<input type="text"/>	<input type="text"/>
1.4 Other receivable and payable accounts	<input type="text"/>	<input type="text"/>
Total	<input type="text"/>	<input type="text"/>

FLA Form – Section V

Section I	Section II	Section III	Section IV	FLA Form Submission
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Variation report

Description of Item	Previous FLA round (Amount in INR lakh)	Current FLA round (Amount in INR lakh)		Percentage Variation		Please confirm [Yes/No]. If (No), Go back and modify
	End-March 2018	End-March 2018	End-March 2019	previous round	current round	
	1	2	3	(4) = [(2) / (1) - 1] * 100	(5) = [(3) / (2) - 1] * 100	
Paid up capital (Section II - item 1.0)						<input type="radio"/> Yes <input type="radio"/> No
Net worth (Section II - item 4.3)						<input type="radio"/> Yes <input type="radio"/> No
Total sales (Section II - item 5.3)						<input type="radio"/> Yes <input type="radio"/> No
Total Purchase (Section II - item 5.6)						<input type="radio"/> Yes <input type="radio"/> No
Other investment (Liabilities) (Section III - item 4.5)						<input type="radio"/> Yes <input type="radio"/> No
Other investment (Assets) (Section IV - item 4.5)						<input type="radio"/> Yes <input type="radio"/> No

Declaration

"I hereby declare that the provided information given in this return is true, complete and correct. These submissions are made in compliance to the Foreign Exchange Management Act, 1999."

Date : 01/07/2019

Confirm



Preview (PDF file)

Submit to RBI

2. FLAIR FORM FOR LLPIN/PARTNERSHIPFIRM USER USER REGISTRATION FORM FLA Form FLA Form – Section I

Section I
Section II
Section III
Section IV
FLA Form Submission

Note: Please "Save as Draft" the details before navigating to the next section**

Annual Census on Foreign Liabilities and Assets as on end-March
2019 ▼
Start Filing FLA Form

Please [click here to get the approval to fill FLA form for current year after due date \(15/07/2019\)](#) / for previous years

Save as Draft
Validate Section I / Proceed to Section II

1. Name of the Indian Company *

2. PAN Number *

3. CIN Number *

4. Contact Details

Name of the Contact Person *

Mobile no. *

Email of Contact Person *

Website (if any)

5. Account closing date *

6. Nature of Business (As per National Industrial Classification (NIC) 2008 Code) *

7. Whether your company is merged/amalgamated during year

8. Whether the Company is listed? *

9 (i) Identification of the reporting Company (in terms of inward FDI). *

(ii) Type of the company *

10. Whether the Company is Asset Management Company? *

11. Whether the Company has Technical Foreign collaboration? *

12. Whether the company has any business activity during latest financial year? *

When Point 7 is selected as “YES”, then the options will occur as below:

Name of new company merged/amalgamated

No. of companies merged*

1. Name of merged entity*

FLA FORM-SECTION II

Section I **Section II** Section III Section IV FLA Form Submission

Note: Please "Save as Draft" the details before navigating to the next section**

Section II of LLP/Partnership firm

✔ Section 1 saved in draft Successfully

[Back to Section I](#)

[Save as Draft](#)

[Validate Section II / Proceed to Section](#)

CARE: Information should be created for all the reference period i.e., Previous March and Latest March. If reporting period is different from Account Closing Period, then information should be given on internal assessment

1. Total Capital contribution / profit shares

Item	Amount in INR lakh	
	End-March 2018	End-March 2019
1.1 Total Capital contribution / profit shares contribution *	42	34
Contributions received from Non-resident		
2.1 Total Capital contribution / profit shares from non-resident (Sum of item-1 to item-12)	0	0
1 Individuals	0	0
2 Companies	0	0
3 Foreign Institutional Investors (FIIs)	0	0
4 Foreign Venture Capital Investors (FVCIs)	0	0
5 Foreign Trusts	0	0
6 Private Equity Funds	0	0
7 Pension / Provident Funds	0	0
8 Sovereign Wealth Funds (SWF)	0	0
9 Partnership / Proprietorship firms	0	0
10 Financial Institutions	0	0
11 NRIs / PIO	0	0
12 Other Non-Resident Holdings	0	0
2.2 Non Participating Preference Share	0	0
2.3 Non-Resident capital Contribution in LLP share %	0.00	0.00

3. Profit and Loss Account (from P/L Account)

Item	Amount in INR lakh	
	April-March 2018	April-March 2019
3.1 Profit (+) / Loss (-) before tax	423	4343
3.2 Profit (+) / Loss (-) after tax	43	434
3.3 Dividend (Interim and Final Dividend)	34	34
3.4 Tax on Dividend (if any)	34	34
3.5 Retained Profit (= 3.2 - 3.3 - 3.4)	-25	366

4. Reserves & Surplus (from Balance Sheet)

Item	Amount in INR lakh	
	End-March 2018	End-March 2019
4.1 Reserves and Surplus	434	34
4.2 Of which, Profit (+) and Loss (-) account balance	34	34
4.3 Net worth of Company (= 1.1 + 4.1)	476	68

5. Sales and Purchase made during the financial year

Item	Amount in INR lakh	
	April -March 2018	April -March 2019
5.1 Domestic Sales	<input type="text" value="43"/>	<input type="text" value="434"/>
5.2 Exports	<input type="text" value="34"/>	<input type="text" value="234"/>
5.3 Total Sales (= 5.1 + 5.2)	<input type="text" value="77"/>	<input type="text" value="668"/>
5.4 Domestic purchase	<input type="text" value="343"/>	<input type="text" value="434"/>
5.5 Imports	<input type="text" value="234"/>	<input type="text" value="3423"/>
5.6 Total Purchase (= 5.4 + 5.5)	<input type="text" value="577"/>	<input type="text" value="3857"/>

6. Is there any employee in your LLP/Partnership firm :*

Yes



This block occurs only if “YES” is selected

Employee Information of reporting Indian company (in actual)

	As at the end of	
	March 2018	March 2019
6.1 No. of employees on payroll (in actual)*	<input type="text"/>	<input type="text"/>

FLA Form – Section III

Note: Please "Save as Draft" the details before navigating to the next section**

SECTION - III FOREIGN LIABILITIES (Investments made in India)

Section 2 saved in draft Successfully

Back to Section II

Save as Draft

Validate Section III / Proceed to Section IV

CARE:

- (i) Information should be reported for all the reference period, i.e. Previous March and Latest March.
- (ii) If reporting period is different from Account Closing Period, then information should be given on internal assessment.
- (iii) In case of listed companies, equity should be valued using share price on closing date of reference period.
- (iv) In case of unlisted companies, Own Fund of Book Value (OFBV) Method should be used.

FDI - Foreign Direct Investment

1. Investment in India under Foreign Direct Investment (FDI) scheme (10% or more Equity Participation)

1.a No. of foreign investors(FDI) during the year

1.a.1 Month and Year of receiving FDI first time (in your LLP/Partnership firm)

-select-

1. b FDI

Edit / View / Delete FDI Details

Serial No	Details as per previous FLA round		Edit / View	Delete	Details as per current FLA round	
	Name of the non-resident Partner / Company / Individual	Country of non-resident Partner / Company / Individual			Name of the non-resident Partner / Company / Individual	Country of non-resident Partner / Company / Individual
1		AZARBAIJAN			SSDSDS	AMERICAL SAMOA

1 5

Note: Please fill the below details to update and add/edit FDI and Press (Add FDI) button after filling all details

Name of the non-resident Partner / Company / Individual	Country of non-resident Partner / Company / Individual	Share of contribution capital holding percent	
		End-March 2018	End-March 2019
<input type="text"/>	-select-	<input type="text"/>	<input type="text"/>

Type of Capital	Amount in INR lakh	
	End-March 2018	End-March 2019
1.0 Capital contribution / Profit Shares (= 1.1 - 1.2)	<input type="text"/>	<input type="text"/>
1.1 Liabilities to Non-resident partner / Company	<input type="text"/>	<input type="text"/>
1.2 Claims on Non-resident partner / Company (Reverse investment)	<input type="text"/>	<input type="text"/>
2.0 Other Capital # (= 2.1 - 2.2)	<input type="text"/>	<input type="text"/>
2.1 Liabilities to Non-resident partner / Company	<input type="text"/>	<input type="text"/>
2.2 Claims on Non-resident partner / Company	<input type="text"/>	<input type="text"/>
3.0 Disinvestments in India during the year	<input type="text"/>	<input type="text"/>

Please click "Add FDI" to save the details of above investor and/or to fill the details of next investor, if any

Save/Add FDI

2. Investment in India under Foreign Direct Investment (FDI) scheme (Less than 10% Equity Holding)

2.a No. of Countries (for each country aggregated information on foreign equity holding should be reported) - please furnish here the outstanding investments made under the FDI Scheme in India by Non-resident Direct investors, who were individually holding less than 10 per cent ordinary/equity and participating preference shares including other capital/other capital of your company] on the reporting date.

2. b DI - Direct Investment

Edit / View / Delete DI Details

Serial No	Details as per previous FLA round		Edit / View	Delete	Details as per current FLA round	
	Country of non-resident Partner / Company / Individual				Country of non-resident Partner / Company / Individual	
No records found.						

5

Note: Please fill the below details to update and add/edit DI and Press (Add DI) button after filling all details

Country of non-resident Partner / Company / Individual	Share of contribution capital holding per cent	
	End-March 2018	End-March 2019
<input type="text" value="-select-"/>	<input type="text"/>	<input type="text"/>

Type of Capital	Amount in INR lakh	
	End-March 2018	End-March 2019
1.0 Capital contribution / Profit Shares (= 1.1 - 1.2)	<input type="text"/>	<input type="text"/>
1.1 Liabilities to Non-resident partner / Company	<input type="text"/>	<input type="text"/>
1.2 Claims on Non-resident partner / Company (Reverse investment)	<input type="text"/>	<input type="text"/>
2.0 Other Capital # (= 2.1 - 2.2)	<input type="text"/>	<input type="text"/>
2.1 Liabilities to Non-resident partner / Company	<input type="text"/>	<input type="text"/>
2.2 Claims on Non-resident partner / Company	<input type="text"/>	<input type="text"/>
3.0 Disinvestments in India during the year	<input type="text"/>	<input type="text"/>

Please click "Add DI" to save the details of above investor and/or to fill the details of next investor, if any

Save/Add DI

Note

Other Capital, Item 2.1 & 2.2 of block-1.b and 2.b of Section III includes all other liabilities and claims at Nominal value, except equity and participating preference shares, (i.e. trade credit, loan, debentures, Non-participating share capital, other accounts receivable and payables etc.) of Indian reporting company with non-resident investors holding less than 10 per cent equity and related parties.

Please ensure that Non-resident Equity and participating preference share capital mentioned at item 2.1 of block 1(2) of Section I should be reported in either Block-1.a (FDI) or Block-2.b (DI) at market value of Section III i.e., sum of equity % of Block-1.a (FDI), Block-2.b (DI) must be equal to item 2.3 of Block-2 of Section I for the latest month.

4. Other Investment (i.e., position with Foreign Unrelated Parties)

This is a residual category that includes all financial liabilities not considered as direct investment or portfolio investment.

4. Other Investment (i.e., position with Foreign Unrelated Parties)

This is a residual category that includes all financial liabilities not considered as direct investment or portfolio investment.

Other Investment	Amount in INR lakh	
	End-March 2018	End-March 2019
1.1 Trade Credit	<input type="text"/>	<input type="text"/>
1.2 Loans	<input type="text"/>	<input type="text"/>
1.3 Currency and Deposits	<input type="text"/>	<input type="text"/>
1.4 Other receivable and payable accounts	<input type="text"/>	<input type="text"/>
Total	<input type="text" value="0"/>	<input type="text" value="0"/>

FLA Form – Section IV

Note: Please "Save as Draft" the details before navigating to the next section**
SECTION-IV (Foreign Assets)

✔ Section 3 saved in draft Successfully

[Back to Section III](#)

[Save as Draft](#)

[Validate Section IV/Proceed to FLA Form Submission](#)

1. Please use the exchange rate as at end-March Previous FY and end-March Latest FY (as applicable) of reporting year while reporting the Foreign Assets in INR lakh;
2. In case if overseas companies is listed, equity should be valued using share price on closing date of reference period (Item 1.1 (Claims on Direct Investment Enterprise) of Block-1.b ODI and 2.b DI and Item 1.0 (Equity Securities (at Market Values)) of Block-3.b PI of Section IV)
3. If overseas company is unlisted, Own Fund of Book Value (OFBV) Method should be used for the valuation of equity investments (Item 1.1 (Claims on Direct Investment Enterprise) of Block-1.b ODI and 2.b DI and Item 1.0 (Equity Securities (at Market Values)) of Block-3.b PI of Section IV)

ODI - Overseas Direct Investment (10 % or more equity holding)

1. Equity Capital (PUC), Reserves and Surplus of Direct Investment Enterprise (DIE) Abroad (10 % or more equity holding by Indian reporting company).

[Please report here the total equity of DIE, equity held by your company, reserves (excluding P and L Account) and Profit and Loss Account of those DIEs in each of which your company hold 10% or more equity shares on the reference date.]

1. Direct Investment Abroad under Overseas Direct Investment (ODI) Scheme (10% or more equity holding)

1.a No. of Direct Investment Enterprises (DIE) Abroad as on end-March 2019

1.a.1 Month and Year ODI made first time by your company

1.b ODI

Edit/View/Delete ODI Details

Serial No	Details as per previous FLA round		Edit/View	Delete	Details as per current FLA round	
	Name of the non-resident Company / Individual	Country of non-resident investor			Name of the non-resident Company / Individual	Country of non-resident investor
No records found.						

1 2 3 4 5

Note: Please fill the below details to update and add/edit ODI and Press (Add ODI) button after filling all details

Name of the DIE	Country of DIE	Percentage of Equity and Participating Preference share capital holding	
		End-March 2018	End-March 2019
<input type="text"/>	<input type="text" value="--select--"/>	<input type="text"/>	<input type="text"/>

Item	Amount in Foreign Currency (actual)	
	End-March 2018	End-March 2019
3.1 Reported Foreign Currency	<input type="text" value="--select--"/>	
3.2 Total Equity of DIE (Paid Up Capital of DIE)	<input type="text"/>	<input type="text"/>
3.3 Equity of DIE held by you (at face value)	<input type="text"/>	<input type="text"/>
3.4 Reserves and Surplus	<input type="text"/>	<input type="text"/>
3.4.1 Of which, Profit (+) and Loss (-) account balance	<input type="text"/>	<input type="text"/>
3.5 Net Worth of DIE (= 3.2 + 3.4)	<input type="text"/>	<input type="text"/>
3.6 Exchange rate in Rs per unit foreign currency*	<input type="text"/>	<input type="text"/>
3.7 Total Sales	<input type="text"/>	<input type="text"/>
3.7.1 Of which Exports	<input type="text"/>	<input type="text"/>
3.8 Total Purchase	<input type="text"/>	<input type="text"/>
3.8.1 Of which Imports	<input type="text"/>	<input type="text"/>
3.9 No. of Employees on Payroll	<input type="text"/>	<input type="text"/>

Please furnish here the market value of outstanding investments in DIE, made by your company under the ODI Scheme, in each of which your company hold 10% or more equity shares on the reference date.

* Exchange rate of reporting foreign currency against Indian rupee should be given as on closing date of reference period

Type of Capital	Amount in INR lakh	
	End-March 2018	End-March 2019
1.0 Equity Capital (= 1.1 - 1.2)	<input type="text"/>	<input type="text"/>
1.1 Claims on Direct Investment Enterprise	<input type="text"/>	<input type="text"/>
1.2 Liabilities to Direct Investment Enterprise (Reverse investment)	<input type="text"/>	<input type="text"/>
2.0 Other Capital # (= 2.1 - 2.2)	<input type="text"/>	<input type="text"/>
2.1 Claims on Direct Investment Enterprise	<input type="text"/>	<input type="text"/>
2.2 Liabilities to Direct Investment Enterprise (Reverse investment)	<input type="text"/>	<input type="text"/>
3.0 Disinvestments abroad during the year	<input type="text"/>	<input type="text"/>

Please click "Add ODI" to save the details of above investor and to fill the details of next investor, if any

Add ODI

Note

Other Capital, Item 2.1 & 2.2 of block-1.b ODI and 2.b DI of Section IV includes all other liabilities and claims at Nominal value, except equity and participating preference shares, (i.e. trade credit, loan, debentures, Non-participating share capital, other accounts receivable and payables etc.) of Indian reporting company with non-resident investors holding less than 10 per cent equity and related parties.

2. DI – Direct Investment Abroad (Less than 10% equity holding)

2.a No. of Countries where your company holds less than 10% equity shares in each under the ODI Scheme

2.b DI

Edit/View/Delete DI Details

Serial No	Details as per previous FLA round	Edit/View	Delete	Details as per current FLA round
	Country of non-resident investor			Country of non-resident investor
No records found.				

<< < > >> 5 ▾

Note: Please fill the below details to update and add/edit DI and Press (Add DI) button after filling all details

Country of non-resident DIE	Percentage of Equity and Participating Preference share capital holding	
	End-March 2018	End-March 2019
--select--	<input type="text"/>	<input type="text"/>

Type of Capital	Amount in INR lakh	
	End-March 2018	End-March 2019
1.0 Equity Capital (= 1.1 - 1.2)	<input type="text"/>	<input type="text"/>
1.1 Claims on Direct Investment Enterprise	<input type="text"/>	<input type="text"/>
1.2 Liabilities to Direct Investment Enterprise (Reverse investment)	<input type="text"/>	<input type="text"/>
2.0 Other Capital # (= 2.1 - 2.2)	<input type="text"/>	<input type="text"/>
2.1 Claims on Direct Investment Enterprise	<input type="text"/>	<input type="text"/>
2.2 Liabilities to Direct Investment Enterprise (Reverse investment)	<input type="text"/>	<input type="text"/>
3.0 Disinvestments abroad during the year	<input type="text"/>	<input type="text"/>

Please click "Add DI" to save the details of above investor and to fill the details of next investor, if any

Add DI

Note

#: Other Capital, Item 2.1 & 2.2 of block-1.b ODI and 2.b DI of Section IV includes all other liabilities and claims at Nominal value, except equity and participating preference shares, (i.e. trade credit, loan, debentures, Non-participating share capital, other accounts receivable and payables etc.) of Indian reporting company with non-resident investors holding less than 10 per cent equity and related parties.

3. PI - Portfolio Investment Abroad

Please furnish here the market value of outstanding investments in non-resident enterprises, other than those made under ODI scheme reported in Block 2.b.1.

3.a No of countries in which your company has made Portfolio investment

3.b PI

Edit/View/Delete PI Details

Serial No	Details as per previous FLA round	Edit/View	Delete	Details as per current FLA round
	Country of non-resident investor			Country of non-resident investor
No records found.				

1 4 << >> 5 ▾

Note: Please fill the below details to update and add/edit PI and Press (Add PI) button after filling all details

Country of DIE

--select--



Portfolio Investments	Amount in INR lakh	
	End-March 2018	End-March 2019
1.0 Equity Securities (at Market Values)	<input type="text"/>	<input type="text"/>
2.0 Debt Securities (= 2.1 + 2.2)	<input type="text"/>	<input type="text"/>
2.1 Money Market Instruments (original maturity upto 1 year)	<input type="text"/>	<input type="text"/>
2.2 Bonds and other Instruments (original maturity more than 1 year)	<input type="text"/>	<input type="text"/>
3.0 Disinvestments in India during the year	<input type="text"/>	<input type="text"/>

Please click "Add PI" to save the details of above investor and to fill the details of next investor, if any

Add PI

4. Other Investment (Outstanding Claims on Foreign Unrelated Parties)

This is a residual category that includes all financial claims not considered as direct investment or portfolio investment.

Other Investment (Outstanding Claims on Foreign Unrelated Parties)	Amount in INR lakh	
	End-March 2018	End-March 2019
1.1 Trade Credit	<input type="text"/>	<input type="text"/>
1.2 Loans	<input type="text"/>	<input type="text"/>
1.3 Currency and Deposits	<input type="text"/>	<input type="text"/>
1.4 Other receivable and payable accounts	<input type="text"/>	<input type="text"/>
Total	<input type="text"/>	<input type="text"/>

FLA Form – Section V

Section I	Section II	Section III	Section IV	FLA Form Submission
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[Back to Section IV](#)

Variation report

Description of Item	Previous FLA round (Amount in INR lakh)	Current FLA round (Amount in INR lakh)		Percentage Variation		Please confirm [Yes/No]. If (No), Go back and modify
	End-March 2018	End-March 2018	End-March 2019	previous round	current round	
	1	2	3	(4) = [(2) / (1) - 1] * 100	(5) = [(3) / (2) - 1] * 100	
Paid up capital (Section II - item 1.0)						<input type="radio"/> Yes <input type="radio"/> No
Net worth (Section II - item 4.3)						<input type="radio"/> Yes <input type="radio"/> No
Total sales (Section II - item 5.3)						<input type="radio"/> Yes <input type="radio"/> No
Total Purchase (Section II - item 5.6)						<input type="radio"/> Yes <input type="radio"/> No
Other investment (Liabilites) (Section III - item 4.5)						<input type="radio"/> Yes <input type="radio"/> No
Other investment (Assets) (Section IV - item 4.5)						<input type="radio"/> Yes <input type="radio"/> No

Declaration

<p><i>"I hereby declare that the provided information given in this return is true, complete and correct. These submissions are made in compliance to the Foreign Exchange Management Act, 1999."</i></p> <p>Date : 01/07/2019</p>	<p>Confirm</p> <p><input checked="" type="radio"/></p>
--	--

[Preview \(PDF file\)](#)

[Submit to RBI](#)

3. FLAIR FORM FOR AIF USER

REPORTING (FLAIR) SYSTEM	
Reporting Year	
Section-I	
1	Name of Reporting entity (Note 1)
2	Registration number of entity (Note 1)
3	Contact person's Mobile no.
4	Contact person's Tel. no.
5	Contact person's email id
6	Type of Investment vehicle (in terms of investment received)
	Alternate Investment Fund - II

Section-II (Financial particulars of Indian Entity)		Amount in INR Lakh	
		End-March PY	End-March CY
1	Total Corpus fund of your Entity		
2	Profit (+)/Loss (-) of your Entity (After tax)		

Section-III (Foreign Liability)		Amount in INR Lakh	
Investment by a person resident outside India in an AIF/Investment Vehicle		April - March PY	April - March CY
1	Type of Investment vehicle (in terms of investment received)	Select the type of the investment vehicle from the following drop down menu Real estate Investment Trust Infrastructure Investment Trust Alternate Investment Fund - I Alternate Investment Fund-II Alternate Investment Fund-III Others	
2	Country of foreign investor	Country-drop down option	
3	No. of foreign investors in the Country	End-March PY	End-March CY
4	Number of units issued to Foreign Investors		
5	Total inflow from the foreign investors (in INR lakh)		
6	Market value of the outstanding foreign liability (in INR lakh)		
7	Sale/redemption of units from the foreign Investors	April - March PY	April - March CY

		'Press Add to Save the record' and/or "To add another country"	
		End-March PY	End-March CY
8 Foreign Portfolio Investment in your entity (at market value)			
9 Any other outstanding foreign liability			
	Section-IV Foreign Asset		
A	Overseas Investment by Venture Capital Fund (VCF) / Alternate Investment Fund (AIF)		
	(Equity/Equity linked instrument)		
1 Country of Overseas Investment	Country-drop down option		
		Amount in INR Lakh	
		End-March PY	End-March CY
2 Total remittance for the investment abroad			
3 Market value of the outstanding			
		Amount in INR Lakh	
		April - March PY	April - March CY
4 Sale/Disinvestment by your entity			
		'Press Add to Save the record' and/or "To add another country"	

B	Overseas Investment by Venture Capital Fund (VCF) / Alternate Investment Fund (AIF)		
	(Other than equity instrument)		
1 Country of Overseas Investment	Country-drop down option		
		Amount in INR Lakh	
		End-March PY	End-March CY
2 Total remittance for the investment abroad			
3 Market value of the outstanding			
		Amount in INR Lakh	
		April - March PY	April - March CY
4 Sale/redemption of units from the investment made abroad			
		'Press Add to Save the record' and/or "To add another country"	
		End-March PY	End-March CY
5 Any other outstanding foreign Assets of your entity			